NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 104(ND)11 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE COMPANY: M/s. Sh. Shiv Raj Singh Vs. M/s. Kempty Konstrution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENT	ATION	SIGNATURE
1. M	r. Herra	nt Sharma	Adus	Pelitières	Aller
2. Ms	· Aishee	nt Sharma Lazga Mishea	5	1	
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		ORDER		1	

Learned Counsel' for the parties are present. Learned Counsel for the respondent seeks time to file his reply to the application for placing on record the additional documents. Learned counsel shall file the reply on or before 06.09.2016 and the Learned counsel for the petitioner shall be at liberty to file the rejoinder on or before 08.09.2016.

List on 09.09.2016 for arguments.

Sdl-

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)